

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : INDORE

Original Application No.201/00134/2017

Indore, this Monday, the 11th day of March, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Amarnath
Aged 45 years
S/o Shri Ramlal Vishwakarma
R/o 307-A Suryadev Nagar,
Indore PIN 452013 (M.P.)

-Applicant

(By Advocate –**None**)

V e r s u s

1. Union of India,
Through Secretary,
Department of Atomic Energy R&D-1 Section,
Anushakti Bhawan,
C.S.M. Marg
Mumbai (M.H.) 400001

2. The Director Raja Ramanna,
Centre for Advance Technology,
Indore (M.P.) 452013

- Respondents

(By Advocate –**Shri Kshitij Vyas**)

O R D E R (Oral)

By Navin Tandon, AM:-

None for the applicant.

2. It is seen that there has been no representation on the part of the applicant on the last three consecutive dates i.e. 06.08.2018,

17.12.2018 including today. Thus, it appears that the applicant is not interested in pursuing the matter any more.

3. In these circumstances, we are left with no option but to dismiss this Original Application for want of prosecution. Accordingly, the O.A. is dismissed.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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